

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 18**  
**(IB)-1367(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd	...	Applicant/Petitioner
Vs		
C & C Construction Ltd	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (Liq).**

**Order delivered on 31.01.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Applicant	:	Mr. Ashish Kumar Sharma, Proxy Counsel for Samdarshi Sanjay, for Applicant in IA-4019/2022 Mr. Varun Singh, Advocate in Applicant in IA-1653/2022 and for Respondent – 3 in IA-6238/2022 Mr. Bishwajit Singh, Advs. in IA-2691/19, IA-3952/20
For Respondent	:	Mr. Rajesh Gupta, Mr. Anirbhan Mehrotra, Advs. for R-1 & 2, in CA-1960/2019 Mr. Swapnil Gupta, Mr. Ahmar Shad, Advs. for R1-R4 in IA-2012/2019 & IA-4985/2020 Mr. Debarshi Bhadra, Adv. Engineering Projects India
For the RP	:	Ms. Vasudha Sharma, Adv. in CA-2012/19 & IA-4985/2020
For the Liquidator	:	Mr. Vivek Sibal Sr. Adv., Mr. Pulkit Deora, Ms. Maitreyee Mishra, Ms. Narayani Sibal, Advs.
For the I. T. Dept.	:	Mr. Ruchir Bhaita, Mr. Pratyaksh Gupta, Sr. Stn. Counsel, Mr. Ashish Kumar, Mr. Amit Bhaiya (DCIT) (TDS) Gurgaon
For the SBI	:	PBA Srinivasan, V Aravind, Srishti Bansal, Sumit Swami, Pooja Kumari- Advocates

**ORDER**

Ld. Counsel Mr. Vivek Sibal for the Liquidator appeared and stated that with respect to sale of the company as a going concern, he has filed an application, which is pending under

scrutiny. He is directed to get it numbered and listed, if otherwise in order.

**IA-114/2022 and IA-15/2022**

Ld. Standing Counsel Mr. Pratyaksh Gupta appearing on behalf of the Income Tax Department stated that he has recently been instructed by the Department to appear in the matter. He sought time to file a response to the Applications.

At his request, list the matter **on 20.03.2024.**

**CA-2691/2019 and IA-3952/2020**

New Counsel Mr. Bishwajit Singh for the Applicant appeared and sought time to file Vakalatnama in the above two applications.

He is permitted to do so well before the next date of hearing.

At his request, list the matter **on 20.03.2024.**

**IA-1653/2022, CA-1960/2019, CA-1961/2019 CA-2012/2019, IA-4985/2020, IA-4019/2022, IA-6238/2022, IA-5215/2023 and Appeal (IBC) -48/2023.**

Ld. Counsels for the parties appeared.

At the request and with the consent of all the parties, list all these pending applications **on 20.03.2024.**

Meantime, the pleadings be completed in the pending applications.

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**(RAMALINGAM SUDHAKAR)  
PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**